

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 983/Confdl. /2017
II-3-1/2017

Bilaspur, dated 03/08/2017

Copy of Order no. 7222/2041/XXI-B/C.G./17 dated 02.08.2017 2017 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Private Secretary to Registrar (Vigilance/ I. & E./ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (20) District & Sessions Judge, Durg for information and necessary action.
- (21) Smt. Reshma Kujur w/o Shri Sameer Kujur, Civil Judge Class-II, Pandariya, District - Kawardha. She is requested to send an acknowledgment of receipt of this endorsement to this Registry at the earliest.
- (21) Additional Registrar (Judicial/ D.E. & E./ Admn./ Classification/ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrar (Copying & Writ/ Criminal /Civil / D.E./ Works and Protocol/ Vigilance & I. and E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (27) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (28) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


(GAUTAM CHOURADIA)
REGISTRAR GENERAL

Government of Chhattisgarh
Law & Legislative Affairs Department
"Mahanandi Bhawan" Mantralaya New Raipur

ORDER

Naya Raipur, Dated 02.08.2017

No.7222 /2041/XXI-B/ C.G. /17, In exercise of the powers conferred under clause(7) of Rule 8 of Chhattisgarh Civil Service (General Conditions of Service) Rules, 1961 and Rule 12-A of Chhattisgarh Government Servants (Temporary and Quasi Permanent Service) Rules, 1960, the State Government on recommendation of the High Court of Chhattisgarh, Bilaspur hereby accepts the resignation of Smt. Reshma Kujur, Civil Judge (Entry Level) and relieves her from the post of IV Civil Judge Class-II Durg (C.G.) with effect from 08th may, 2017.

**By order and in the name of the
Governor of Chhattisgarh.**

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(Ravishankar Sharma)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

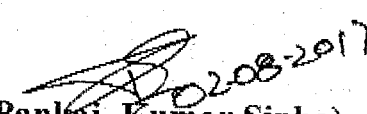
Endt. No. 7223/2041/XXI-B/ C.G. /17

Naya Raipur, Dated 02.08.2017

Copy forwarded to,

01. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to Memo No. 881/II-3-1/ 2017/ Confdl./ 2017 Bilaspur, Dated 28/06/2017,
02. Accountant General, Chhattisgarh, Raipur,
03. Smt. Reshma Kujur, IV Civil Judge Class-II, Durg (C.G.),
04. Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Minister,
05. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh Mantralaya, Naya Raipur for perusal,
06. Deputy Director, Government Regional press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in Gazette (Extra Ordinay),

for information and necessary action.


(Pankaj Kumar Sinha)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department

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